

found them satisfactory. But I am hoping that a solution will be found by which no graduate of any Indian University will be thrown adrift on the streets.

Shri Harish Chandra Mathur: The first part of my question has not been answered. May I know whether the Minister is aware that there are certain medical colleges which do not fulfil even the minimum standards, and if so, what those colleges are?

Shri Karmarkar: I should like to have notice. With regard to such colleges as do not have this particular standard, I should rather like to encourage them to have that standard than depress them and ask them to close down because they have not the standards, on account of the shortage of medical personnel.

Electrification Scheme on South-eastern Railway

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*2003. { **Shri U. L. Patil:**
Shri Vajpayee:
Shri Hem Barua:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Governments of West Bengal and Uttar Pradesh have declined to supply power necessary for the railway electrification programme for the South-eastern coal and iron region;

(b) whether there had been any understanding earlier in this regard; and

(c) the steps proposed to be taken by Government to meet the situation?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and (b). Necessary power for electrification of Asansol-Sini-Tatanagar-Rourkela and Rajkharwan-Barajamda sections covering South Eastern Railway's Coal and Iron region would be available from D.V.C. and Hirakud Grid. No difficulties are envisaged at present regarding power requirements for these sections.

(c) Does not arise.

Shrimati Renu Chakravartty: May I know whether it is a fact that the D.V.C. is supplying only one line of electrification? Is it also a fact that the railways have requested for the setting up of another substitution station also? Has any allocation been made in the Second Five Year Plan for that?

Mr. Deputy-Speaker: Three questions cannot be condensed and asked in this way.

Shri Shahnawaz Khan: I would like to say only this much at this stage, that our requirements have been made known to the Planning Commission. In the beginning, when we carried out the preliminary discussions with the Ministry of Irrigation and Power and other Ministries concerned, we were assured that sufficient power would be made available. Recently, some doubts have been expressed. We are taking the matter to the Planning Commission. We hope that everything will be settled amicably.

Shri Panigrahi: May I know what will be the total requirements for electrification of railways in the south-eastern region, and the amount of electricity the railways expect to get from Hirakud and D.V.C.?

Shri Shahnawaz Khan: I would not be able to give the total requirements for the South-Eastern Railway offhand. But giving the overall picture, I can say that during the Second Plan period we hope to electrify 1062 route miles, and the total requirement of electricity that is worked out by us is 177 million watts.

Shri Panigrahi: The hon. Minister has said that they are getting electricity from Hirakud. What is the quantity of electricity they are getting from Hirakud?

Mr. Deputy-Speaker: That is not known at present.

Shri Shahnawaz Khan: The matter is still under discussion and nothing final has been decided. Perhaps my

hon. colleague, the Minister of Irrigation and Power, may be able to throw more light on it.

Mr. Deputy-Speaker: Not at present.

Shrimati Renu Chakravartty: May I know by when the decision of the Planning Commission will be available?

Mr. Deputy-Speaker: That would be for a different Ministry to answer.

Shri Shahnawaz Khan: This question, as the whole country realises, is of vital importance to the country, and it is being tackled with all expedition.

Shri Mahanty: May I know from what stage of the Hirakud project the supply of electricity will be available? In view of the fact that the second stage is yet to come up, may we know when they will be able to get the electricity for railway electrification?

Shri Shahnawaz Khan: The electricity from Hirakud would be required for section Asansol-Sini-Tatanagar-Rourkela. It is programmed to be there by the beginning of December 1959.

Shri Panigrahi: If the Minister is not in a position to let us know the amount of electricity that will be available from Hirakud, could we know the amount of electricity that they are going to get from D.V.C.? Could we also know whether the amount of electricity from D.V.C. would be added to by having a separate thermal plant, and if so, to what extent they will get electricity from that also?

Shri Shahnawaz Khan: That is quite right. As I said in the beginning, certain doubts have been expressed recently as to whether D.V.C. would be able to meet in full the requirements of the railways. It has been decided to put up a generating set at Dugda with a generating capacity of 125,000 kw.

Shri Mahanty: The fact is that all the electricity produced from the first phase of the Hirakud project has already been booked for a number of

projects. But the hon. Minister says that he will get it by the end of December, 1959

Mr. Deputy-Speaker: Shall we enter into an argument over it?

Shri Mahanty: I will ask a straight question. May I know whether the second phase of the Hirakud project is going to be completed by December, 1959 from which he hopes to derive electricity? It is mere kidding.

Shri Shahnawaz Khan: This question regarding Hirakud might better be addressed to my hon. colleague, the Minister of Irrigation and Power.

Train Collision near Adoni Railway Station

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*2004. { Shri Tangamani:
Shri S. M. Banerjee:
Shri Vajpayee:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Madras-Bombay Janata Express collided with detached wagons near Adoni on the Southern Railway on the 15th April, 1958;

(b) how many persons were injured;

(c) the extent of damage caused to Railway property; and

(d) whether any enquiry has been ordered into this accident?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes.

(b) 41 persons received minor injuries.

(c) Rs. 1,094. Only the Rolling Stock sustained damage.

(d) Yes.

Shri Tangamani: Ever since starred question No. 333 was answered on 20th February, 1958 dealing with three major accidents, namely, Igatpuri on 23rd November, 1957, Ambala on 1st

January, 1958 and Orissa on 23rd January, 1958, we find that the type of accidents now occurring is collision between two trains. May I know whether Government have ascertained the reasons for these recurring collisions?

Shri Shah Nawaz Khan: Every accident is gone into very thoroughly and reasons are analysed and suitable steps taken. It is very difficult to compare one with the other.

Mr. Deputy-Speaker: The hon. Member's presumption is that there is now a different set of cases of accidents.

Sbri Tangamani: That is my point.

Mr. Deputy-Speaker: There ought to be no presumption.

Shri Tangamani: I will ask a straight question. Apart from the collision which took place in Tanjore and which was avoided in Delux, and this collision, how many collisions have taken place since 20th February, 1958?

Shri Shah Nawaz Khan: I require separate notice.

Shri S. M. Banerjee: What positive steps have been taken to avoid this sort of accidents, because previously the hon. Minister said that certain recommendations of various Committees and Commissions were accepted? May I know what are those recommendations and whether they have been implemented now?

Mr. Deputy-Speaker: That is a very wide question.

Shri S. M. Banerjee: Human life is in danger by these recurring accidents.

Mr. Deputy-Speaker: That may be so.

Shri Tangamani: In reply to part (d), the hon. Minister has stated that an inquiry has been ordered. May I know whether the report has been received, and if so, what are the findings?

Shri Shah Nawaz Khan: An inquiry was held by senior scale officers from

18th to 18th April. The report has not yet been finalised.

Experts from Finland

*2005. **Shri Hem Raj:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Finnish Experts under the Finnish Agreement of 1957 surveyed the areas of River Beas and the coniferous forests of the surrounding areas;

(b) if so, what are the conclusions of their survey; and

(c) whether a copy of the same will be laid on the Table?

The Minister of Co-operation (Dr. P. S. Deshmukh): (a) Yes, Sir.

(b) The report of their survey has not yet been drawn up and the conclusions are not yet available.

(c) Does not arise.

Shri Hem Raj: May I know how many Finnish experts are working here?

Dr. P. S. Deshmukh: Two. They are working since October, 1957.

Shri Hem Raj: When did they begin their work and how long will they continue?

Dr. P. S. Deshmukh: The original proposal was that they should investigate for about 6 months, but this period has now been extended to 10 months. They began their work in October, 1957.

श्री भक्त बर्मान : क्या मैं जान सकता हूँ कि फिनलैंड के इन विशेषज्ञों को केवल व्यास नदी के क्षेत्र के सर्वेक्षण का काम दिया गया था या और इलाकों का भी ?

डा० पं० शा० देवानुज : इसी व्यास इलाके के लिए उनको बुलाया गया था ।

श्री हेमराज : हमारे यहाँ के जो फ़ारेस्ट ग्राफ़िस्सर्स फिनलैंड भेजे गए हैं, वे वहाँ पर कितना अरसा काम मीलेंगे ?

Dr. P. S. Deshmukh: I require notice.

Cancer

*2007. Dr. Samantsinhar: Will the Minister of Health be pleased to state:

(a) the number of cobalt therapy units received from the Government of Canada;

(b) the amount spent on these units;

(c) where these units have been established; and

(d) the advantages of these units over conventional X-ray therapy in treating the cancer patients?

The Minister of Health (Shri Karmarkar): (a) No cobalt therapy unit has yet been received.

(b) and (c). Do not arise.

(d) The advantages of these units over conventional X-ray therapy machines are that they can be used almost continuously for 24 hours whereas X-ray machines can only be used intermittently as otherwise the tube is likely to be overheated and may fuse.

I should like to add further that as a result of discussions in January, 1957, a formal request for the supply of 5 cobalt therapy units under the Colombo Plan was sent to the Colombo Plan authorities in Canada. I understand that as part of the capital aid programme during 1958-59, an allotment of \$120,000 has been made, which would be equal to 3 units.

Shri Supakar: When this new therapy is introduced, where will it be introduced?

Shri Karmarkar: I think in Madras, one cobalt unit is there.

Shri C. R. Pattabhi Raman: In view of the widespread incidence of cancer in rural areas, do Government propose to have mobile cobalt therapy units?

Shri Karmarkar: A mobile unit and cobalt therapy unit together are two absolutely impossible things.

Rajasthan Canal

*2008. Shri Damani: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the workmen of Rajasthan Canal are facing water problem; and

(b) if so, the steps being taken in the matter?

The Deputy Minister of Irrigation and Power (Shri Hathji): (a) and (b). Information is being collected and will be laid on the Table of the Lok Sabha.

Shri Damani: May I know whether Government expected such a kind of water scarcity; and, if so, what previous arrangements were made to overcome this difficulty?

Shri Hathji: The Government did expect this difficulty because the area through which the canal is passing is desert area. A meeting was convened on the 7th and 8th April, of the two Chief Engineers from Rajasthan and Punjab and the seriousness of the problem of water supply during construction was considered. It was agreed that the problem needs to be solved satisfactorily before any work could be started. The Chief Engineers have worked out the requirements also at so many cusecs per mile, wherefrom this water could be made available and the sources. They are required to lay down a complete scheme for water supply in this area.

Shri Harish Chandra Mathur: May I know at how many places work has been started and what is the number of labour employed?

Shri Hathji: As I said, that information is being collected. But, so far as my information goes, it is only the survey and alignment. The information about the actual number of labour employed is not in my possession now.

Casualty in the Irwin Hospital

*2009. Shri Harish Chandra Mathur: Will the Minister of Health be pleased to refer to the reply given to

Starred Question No. 83 on the 12th February, 1958, regarding death of a girl in Irwin Hospital, New Delhi and state:

(a) whether the report of investigation has since been received;

(b) whether any departmental enquiry has been made; and

(c) if so, to what effect?

The Minister of Health (Shri Karmarkar): (a) No. The case has been investigated by the Delhi Police and necessary action is being taken by them.

(b) No.

(c) Does not arise.

Shri Harish Chandra Mathur: May I know what are the terms and conditions of the honorary surgeons who are employed in this hospital work and whether Government is having inspections to see that the terms and conditions are satisfactory and that they are efficient and careful in their work?

Shri Karmarkar: I have not got the terms and conditions with me now. But, I presume the services are to be honorary and they are to serve there. Naturally, it is expected of every doctor to be as careful as possible in his work. It is not part of the terms and conditions.

Shri Harish Chandra Mathur: May I know if the hon. Minister is aware that there is a general complaint of negligence and indifference to the patients and this case is only a symbol and a sort of climax of that general complaint? If it is so, what steps are Government taking to see that the administration is efficient?

Shri Karmarkar: As I said earlier in answer to another question, there are no honorary surgeons in hospitals under our direct supervision and management. Regarding other hospitals in the States and Administrations, the States and Administrations take all the care possible in such

matters. If any complaint is brought to my notice, I shall forward it.

Shri Nanjappa: May I know what was the operation done and how many assistants assisted the Surgeon during the operation?

Shri Karmarkar: The operation, I understand, was an abdominal operation. Regarding the number of assistants, I should like to have notice.

Shri Goray: Is it not true that the doctor concerned was a famous surgeon in Goa?

Shri Karmarkar: That is our information.

Rates for Post Parcels

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*2010. { Shri Rameshwar Tantia:
Shri Bhogji Bhai:

Will the Minister of Transport and Communications be pleased to state:

(a) whether Government have received any representation that high rate for post parcels is affecting India's exports of sports goods; and

(b) if so, what steps have been taken to allow postal concession to the sports industry to meet competition from other countries in export to foreign countries?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Certain representations have been received that due to the present high rates of postage on Foreign parcels as compared to the Pakistan rates, exporters of sports goods in India have been placed at a disadvantage.

(b) There is no provision for fixing reduced postage rates for sports goods as compared to other goods, but the possibility of the reduction of the foreign parcel postage rates for certain countries is being examined.

Shri Rameshwar Tantia: The hon. Minister said that the fact that the Pakistan rate is reduced is affecting the sports goods export trade. So

may I ask whether it is under consideration to reduce these rates according to Pakistan rates?

Shri Raj Bahadur: I can only illustrate the point by mentioning facts and figures. Up to 3 lbs. the total rate is Rs. 4.80nP and the amount that we have to pay to the foreign administration is Rs. 3.30 nP and the amount that comes to India is only Rs. 1.50 nP. The inland postal rate on the same weight is also the same. In the case of Pakistan, they happen to pay much more to the foreign countries as their share than they realise from the particular parcel or item itself.

V. P. Postal Service from India to Burma

*2011. { **Shri U. L. Patil:**
Shri Vajpayee:

Will the Minister of Transport and Communications be pleased to state:

(a) whether V.P. postal service from India to Burma has been suspended with effect from 1st April, 1958;

(b) whether this has been done at the instance of the Postal Administration of Burma;

(c) if so, the reasons given by the Burmese authorities for their demand; and

(d) when is the service likely to be resumed?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) Yes.

(c) Nil.

(d) Not possible to say.

Shri U. L. Patil: Is it the first instance of its kind?

Shri Raj Bahadur: No. It depends upon our relations in this respect with the Burma Government, which are based on a bilateral agreement which they were entitled to do. I think it is not the first instance of its kind.

Shri Ramanathan Chettiar: May I know whether our postal rates are higher than in Burma?

Shri Raj Bahadur: For that I require separate notice because the original question pertains to something different.

Export of Sugar

*2012. { **Dr. Ram Subhag Singh:**
Shri Vajpayee:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether any new scheme has been prepared for promoting sugar export; and

(b) the nature of the scheme?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) and (b). The matter is under consideration.

Dr. Ram Subhag Singh: May I know whether Government will enact any legislation for helping the export of sugar from this country?

Shri A. M. Thomas: It will arise only after we have come to a decision in the matter. Perhaps, legislation may also become necessary.

Shri Tyagi: May I know whether in view of the fact that there is a carry-over of 451,000 tons of sugar from the previous year the necessity of export has arisen? The world prices of sugar have come down to £35 per ton and our cost f.o.b. in India is £51.18.0 and so the loss comes to £16.13 per ton f.o.b.; and the total loss comes to £76,19,300. May I know how this loss will be met if sugar is exported outside?

Shri A. M. Thomas: The question has been under our consideration. We invited suggestions from the Indian Sugar Mills Association also. They put forward five suggestions. Now, two suggestions put forward by them are under consideration. One is for the formation of a Corporation; and the Corporation will have 25 members

all the sugar factories; and it will be allowed to export, the loss to be recovered from the factories.

The second suggestion is that each sugar factory will be allowed a quota and if that fixed quota is not exported, some penal assessment will be levied on that factory. These schemes are under consideration.

We also tried whether the State Trading Corporation can be utilised for export. But the Commerce and Industry Ministry has informed us that their hands are too full and they may not be in a position to undertake the task. We are considering the matter in all its aspects.

Shri Tyagi: Why was not the help of the Tariff Commission sought for examining the expense ratio of sugar production?

The Minister of Food and Agriculture (Shri A. P. Jain): This question relates to the export of sugar and not to the cost of production.

Shri Tyagi: To the cost price also.

Shri Yajnik: May I know whether one of the suggestions being considered is also the increase in the prices of sugar in the country? May I also know if the Government are aware that very serious discontent is being expressed all over the country at the prospect of a rise in the prices of sugar just to increase the export of sugar?

Shri A. P. Jain: One of the effects of importing sugar might be that the internal price of sugar may go up. That is also under consideration. And, we will balance all the factors—advantageous and disadvantageous—and then come to a decision.

Shri Ranga: Do Government propose to call in the assistance of the Tariff Commission or experts of similar stature to advise them in regard

to this matter instead of consulting only the Indian Sugar Mills Association?

Shri A. P. Jain: There is no proposal to consult the Tariff Commission. In fact, in this matter, the Tariff Commission does not come into the picture. Government will take a decision on merits and on its own responsibility.

Mr. Deputy-Speaker: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

कोपारिया स्टेशन के निकट पुल

*१९६४ श्री श्री नारायण दास : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पूर्वोत्तर रेलवे के मानसी-मुपौल सेक्शन पर कोपारिया स्टेशन के निकट रेलवे पुल के पुनः निर्माण की प्रस्थापना पर विचार कर लिया गया है ; और

(ख) यदि हाँ, तो इस विषय में क्या निर्णय किया गया है ?

रेलवे उपमंत्री (श्री शाहनवाज खान):

(क) और (ख) कोपारिया स्टेशन के पास मौजूदा धमाराघाट डलान (dip) पर पुल बनाने के बारे में विचार हुआ है लेकिन अभी कोई फैसला नहीं किया गया है, क्योंकि यह नहीं कहा जा सकता कि कोसी नदी पर किनारे के बांध बन जाने के बाद कितना पानी इस रास्ते में होकर गुजरेगा। इस समय हम इस बात पर विचार कर रहे हैं कि अगर हो सके तो तब तक के लिए वहाँ एक पायेंदार पुल (Pile Bridge) बना दिया जाये।